

encashment of earned leave in case of Police Personnel; and

(b) if not, whether the State Government have any proposal to introduce such benefit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The required information is being collected and will be laid on the Table of the House as soon as collected.

#### Washing allowance to Police Personnel of Manipur

6973. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the rates of washing allowance of the Police Personnel in Manipur;

(b) whether Government consider it inadequate in the present context; and

(c) if so, whether Government have any proposal to increase the present rates of washing allowance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The required information is being collected and will be laid on the Table of the House.

12.00 hrs.

#### Re. ADJOURNMENT MOTION

MR. SPEAKER: Shri Vikram Mahajan.

श्री हरीश कुमार गंगवार (पीलीभीत) : अध्यक्ष महोदय, मैंने एक एडजर्नमेंट मोशन दिया था।

MR. SPEAKER: You have been informed about that.

श्री हरीश कुमार गंगवार : आप एक बार सुन लें। एक सेन्टेन्स से ज्यादा नहीं कहूंगा। सारे उत्तर प्रदेश की अदालतें बन्द पड़ी हैं...

MR. SPEAKER: I cannot allow it.  
(Interruptions)\*\*

MR. SPEAKER: Can I change the rules? Mr. Kashyap, can I change the rules?

क्या मैं रूलज को चेंज कर सकता हूँ ?

(Interruptions)\*\*

अध्यक्ष महोदय : मैंने इस बारे में कालिग एटेन्शन तो करवा दिया है।

(Interruptions)\*\*

अध्यक्ष महोदय : बैठिए। मैंने कालिग एटेन्शन करवा दिया है।

(व्यवधान)

अध्यक्ष महोदय : मुझे कुछ भी सुनाई नहीं दे रहा है।

(व्यवधान)

MR. SPEAKER: I have not heard anything.

(Interruptions)\*\*

अध्यक्ष महोदय : आप क्यों बोल रहे हैं। मैंने श्री तिवारी को इजाजत दी है।

(व्यवधान)

MR. SPEAKER: Why both of you are speaking? Prof. K. K. Tewary.

PROF. K. K. TEWARY (Buxar): Political workers are being murdered in Kerala.

We had given a call attention on this.....

MR. SPEAKER: What?

(Interruptions)\*\*

MR. SPEAKER: This is Calling Attention. I shall decide. Not allowed no. Nothing doing.

This will not go on record.  
(Interruptions)\*\*

MR. SPEAKER: I cannot allow. Prof. Tewary, I cannot allow you. Rules do not permit.

*(Interruptions)\*\**

MR. SPEAKER: Why do you not listen to me? Rules do not permit.

You cannot discuss it here.

*(Interruptions)\*\**

MR. SPEAKER: No.

*(Interruptions)\*\**

MR. SPEAKER: Calling Attention is under my consideration and it is not to be discussed on the floor of this House.

SHRI HARIKESH BAHADUR (Gorakhpur): An officer of the Indian Administrative Service has been killed in a bomb blast in Assam. I have given an Adjournment Motion...

MR. SPEAKER: No. The Adjournment Motion is disallowed.

*(Interruptions)\*\**

MR. SPEAKER: No, no, whatever it may be. Adjournment Motion cannot be allowed. Shri Harikesh Bahadur, I cannot allow.

SHRI HARIKESH BAHADUR: Calling Attention.

MR. SPEAKER: That is under my consideration. That is not to be discussed on the floor of the House.

*(Interruptions)\*\**

MR. SPEAKER: No, not allowed.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

REVIEW ON THE ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80.

(2) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2305/91]

DETAILED DEMANDS FOR GRANTS OF DEPARTMENT OF SPACE FOR 1981-82

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table a copy of the Detailed Demands for grants (Hindi and English versions) of Department of Space for 1981-82. (Placed in Library. See No. LT-2306/81)

FINANCIAL ESTIMATES AND PERFORMANCE BUDGET OF THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MATI RAM DULARI SINHA): I beg to lay on the Table a copy of the Financial Estimates and performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1981-82, under section 36 of the Employees' State Insurance Act, 1948. (Placed in Library. See No. LT 2307/81).